

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.380/95

Wednesday, this the 5th day of July, 1995.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBR

HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

S Radhakrishnan Nair,
Telephone Inspector,
Telephone Exchange,
Chengannur.

- Applicant

By Advocate Mr MR Rajendran Nair

Vs

1. Union of India represented by
Secretary to Government,
Ministry of Communications,
New Delhi.
2. The Director General,
Department of Telecommunications,
New Delhi.
3. The Chairman
Telecom Commission,
New Delhi.
4. The Chief General Manager,
Telecom, Kerala Circle,
Trivandrum.

- Respondents

By Advocate Mr S Radhakrishnan, Additional Central Government
Standing Counsel

O R D E R

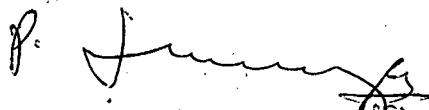
PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant who is a Phone Inspector prays that he may be
deputed for Junior Telecom Officer's Training in the next batch and
to consider him for promotion as Junior Telecom Officer in his due
turn. Learned counsel for respondent submits that applicant is No.4

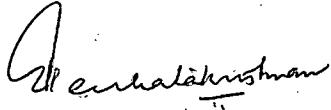
in the list of candidates to be deputed for training in the walk-in group for 1994 vacancies, and that he would be sent for training in his turn. No further orders are required in this application.

2. Application is disposed of as aforesaid. No costs.

Dated, the 5th July, 1995.



P. SURYAPRAKASAM
JUDICIAL MEMBER



P. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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